



सत्यमेव जयते

PARLIAMENT OF INDIA  
RAJYA SABHA

# STATISTICAL INFORMATION RELATING TO QUESTIONS

234<sup>th</sup>  
Session

23<sup>rd</sup> February to 20<sup>th</sup> March, 2015



RAJYA SABHA SECRETARIAT  
NEW DELHI

Hindi version of this Publication is also available



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NEW DELHI

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## **PREFACE**

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Thirty-Fourth Session of the Rajya Sabha and disposal thereof. There are ten statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-IX contains some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;  
21 May, 2015  
*Vaishakha 31, 1937 (Saka)*

SHUMSHER K. SHERIFF,  
*Secretary-General.*

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## STATEMENT-I

*Statement showing notices of Starred and Unstarred  
Questions received, Group-wise*

### GROUP-I

Coal; Drinking Water and Sanitation; Human Resource Development; New and Renewable Energy; Panchayati Raj; Power; Road Transport and Highways; Rural Development; Shipping; Water Resources, River Development and Ganga Rejuvenation. 1457

### GROUP-II

Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH); Civil Aviation; Corporate Affairs; Defence; Finance; Health and Family Welfare; Information and Broadcasting; Minority Affairs. 1905

### GROUP-III

Commerce and Industry; Culture; Home Affairs; Labour and Employment; Mines; Petroleum and Natural Gas; Steel; Tourism; Tribal Affairs; Youth Affairs and Sports. 1695

### GROUP-IV

Prime Minister; Atomic Energy; Development of North Eastern Region; Earth Sciences; Environment, Forests and Climate Change; External Affairs; Heavy Industries and Public Enterprises; Housing and Urban Poverty Alleviation; Micro, Small and Medium Enterprises; Overseas Indian Affairs; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Science and Technology; Skill Development and Entrepreneurship; Social Justice and Empowerment; Space; Statistics and Programme Implementation; Urban Development; Women and Child Development. 1717

### GROUP-V

Agriculture; Chemicals and Fertilizers; Communications and Information Technology; Consumer Affairs, Food and Public Distribution; Food Processing Industries; Law and Justice; Railways; Textiles. 1484

TOTAL:

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8258

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## STATEMENT-II

*Statement showing notices of Starred and Unstarred Questions received, sitting-wise*

Sl. No.	Date of Sitting	Notices of Starred Questions received	Notices of Unstarred Questions received	Total Notices received	Notices received in Hindi
1	2	3	4	5	6
1.	23.02.2015		No Question Hour		
2.	24.02.2015	238	78	316	76
3.	25.02.2015	237	73	310	76
4.	26.02.2015	242	91	333	75
5.	27.02.2015	277	99	376	81
6.	28.02.2015		No Question Hour		
7.	02.03.2015	303	98	401	107
8.	03.03.2015	294	96	390	78
9.	04.03.2015	256	104	360	68
10.	05.03.2015#	203	92	295	55
11.	09.03.2015	322	127	449	91
12.	10.03.2015	323	112	435	75
13.	11.03.2015	277	102	379	68
14.	12.03.2015	303	163	466	78
15.	13.03.2015	332	126	458	96
16.	16.03.2015	287	132	419	77

17.	17.03.2015	330	139	469	79
18.	18.03.2015	290	131	421	73
19.	19.03.2015	287	131	418	72
20.	20.03.2015	317	134	451	101
21.	20.04.2015*	84	30	114	36
22.	21.04.2015*	128	35	163	32
23.	22.04.2015*	94	21	115	33
24.	23.04.2015*	79	16	95	21
25.	24.04.2015*	111	18	129	38
26.	27.04.2015*	55	19	74	32
27.	28.04.2015*	57	16	73	23
28.	29.04.2015*	50	12	62	21
29.	30.04.2015*	53	7	60	11
30.	05.05.2015*	43	16	59	15
31.	06.05.2015*	38	10	48	19
32.	07.05.2015*	40	10	50	5
33.	08.05.2015*	56	14	70	23
TOTAL:		6006	2252	8258	1735

# sitting cancelled

\*no sitting due to prorogation of the House



## STATEMENT-II-A

*Abstract showing disposal of notices of Starred and Unstarred Questions*

Category of Questions	Notices received	Admitted	Admitted by clubbing	Disallowed	Lapsed	Returned	Withdrawn	Cancelled
Starred	6006	255	-	383	3322*	-	-	-
Unstarred	2252	2719 +	203++	287	1088	-	1	-
TOTAL:	8258	2974	203	670	4410	-	1	-

\*Includes 36 notices declubbed from the questions appearing in the Starred Lists

+ Includes 1891 notices of Starred Questions admitted as Unstarred Questions

++ Includes 155 notices of Starred Questions admitted as Unstarred Questions by clubbing

### STATEMENT-III

*Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal*

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	Admitted		Admitted by clubbing	Disallowed	Lapsed	Returned to Members	With-drawn	Can-celled	No. of Supplementaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	13(1)	-	-	-	4(0)	9(1)	-	-	-	-
2.	Agriculture	362(98)	8(0)	114(26)	16(0)	8(4)	216(68)	-	-	-	-
3.	Atomic Energy	90(13)	1(0)	20(1)	7(0)	30(6)	32(6)	-	-	-	-
4.	Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	72(16)	3(1)	29(3)	-	1(0)	39(12)	-	-	-	-
5.	Chemicals and Fertilizers	136(36)	5(0)	41(9)	9(0)	3(1)	78(26)	-	-	-	-
6.	Civil Aviation	270(55)	9(1)	102(20)	6(0)	22(7)	131(27)	-	-	-	12
7.	Coal	114(34)	3(1)	44(14)	1(0)	5(2)	61(17)	-	-	-	-
8.	Commerce and Industry	202(34)	15(5)	74(9)	5(0)	10(0)	98(20)	-	-	-	22
9.	Communications and Information Technology	177(31)	6(0)	65(7)	2(0)	5(1)	99(23)	-	-	-	10
10.	Consumer Affairs, Food and Public Distribution	194(40)	7(1)	63(10)	16(0)	7(0)	101(29)	-	-	-	5

1	2	3	4	5	6	7	8	9	10	11	12
11.	Corporate Affairs	40(3)	-	18(1)	2(0)	4(1)	16(1)	-	-	-	-
12.	Culture	132(21)	7(1)	51(4)	4(0)	4(0)	66(16)	-	-	-	-
13.	Defence	253(39)	11(4)	92(11)	6(2)	20(2)	124(20)	-	-	-	22
14.	Development of North Eastern Region	30(3)	-	8(0)	3(0)	3(1)	16(2)	-	-	-	-
15.	Drinking Water and Sanitation	111(25)	4(0)	44(11)	9(0)	7(4)	47(10)	-	-	-	3
16.	Earth Sciences	19(2)	1(0)	7(1)	-	-	11(1)	-	-	-	-
17.	Environment, Forests and Climate Change	307(61)	11(0)	79(20)	5(1)	56(25)	156(15)	-	-	-	26
18.	External Affairs	183(21)	3(1)	45(5)	14(0)	45(12)	76(3)	-	-	-	10
19.	Finance	531(105)	13(1)	166(28)	10(0)	37(7)	305(69)	-	-	-	27
20.	Food Processing Industries	59(9)	1(0)	12(0)	1(0)	-	45(9)	-	-	-	3
21.	Health and Family Welfare	534(122)	16(3)	179(34)	10(2)	38(11)	291(72)	-	-	-	40
22.	Heavy Industries and Public Enterprises	48(6)	1(1)	13(1)	1(0)	5(2)	28(2)	-	-	-	-
23.	Home Affairs	538(96)	13(0)	198(31)	9(1)	53(12)	265(52)	-	-	-	30
24.	Housing and Urban Poverty Alleviation	105(15)	5(0)	34(3)	1(0)	15(7)	50(5)	-	-	-	9
25.	Human Resource Development	339(70)	12(3)	112(13)	2(0)	20(4)	193(50)	-	-	-	12
26.	Information and Broadcasting	102(21)	6(2)	29(4)	1(0)	9(1)	57(14)	-	-	-	11
27.	Labour and Employment	186(32)	5(1)	69(11)	4(0)	3(1)	105(19)	-	-	-	16

28.	Law and Justice	101(17)	2(0)	29(2)	1(0)	2(0)	67(15)	-	-	-	5
29.	Micro, Small and Medium Enterprises	81(15)	-	27(2)	2(0)	18(6)	34(7)	-	-	+	-
30.	Mines	59(22)	1(0)	23(7)	-	4(2)	31(13)	-	-	-	-
31.	Minority Affairs	103(17)	2(0)	25(3)	4(0)	7(3)	65(11)	-	-	-	-
32.	New and Renewable Energy	95(14)	2(0)	34(6)	2(0)	2(0)	55(8)	-	-	-	-
33.	Overseas Indian Affairs	34(2)	1(0)	8(0)	-	9(1)	16(1)	-	-	-	5
34.	Panchayati Raj	29(9)	1(0)	6(0)	-	-	22(9)	-	-	-	-
35.	Parliamentary Affairs	14(5)	-	-	-	10(2)	4(3)	-	-	-	-
36.	Personnel, Public Grievances and Pensions	72(14)	3(0)	19(5)	1(0)	17(4)	32(5)	-	-	-	-
37.	Petroleum and Natural Gas	235(56)	8(2)	95(22)	5(0)	27(11)	100(21)	-	-	-	15
38.	Planning	71(14)	3(0)	23(5)	-	17(5)	28(4)	-	-	-	9
39.	Power	156(45)	6(1)	45(11)	4(0)	16(4)	85(29)	-	-	-	15
40.	Railways	389(94)	14(3)	135(31)	3(0)	8(3)	229(57)	-	-	-	30
41.	Road Transport and Highways	224(46)	6(2)	72(12)	4(0)	11(1)	130(31)	-	1(0)	-	12
42.	Rural Development	186(51)	7(2)	64(15)	6(0)	12(3)	97(31)	-	-	-	18
43.	Science and Technology	40(7)	3(1)	13(0)	-	4(3)	20(3)	-	-	-	1
44.	Shipping	52(1)	2(0)	15(0)	1(0)	4(0)	30(1)	-	-	-	-
45.	Skill Development and Entrepreneurship	73(10)	3(0)	22(3)	2(0)	8(3)	38(4)	-	-	-	4

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1	2	3	4	5	6	7	8	9	10	11	12
46.	Social Justice and Empowerment	111(35)	3(1)	36(11)	1(0)	5(11)	66(12)	-	-	-	-
47.	Space	16(1)	1(0)	8(0)	1(0)	-	6(1)	-	-	-	-
48.	Statistics and Programme Implementation	17(2)	-	6(0)	1(0)	1(1)	9(1)	-	-	-	-
49.	Steel	54(9)	1(0)	18(1)	-	5(0)	30(8)	-	-	-	5
50.	Textiles	66(14)	2(0)	21(4)	-	-	43(10)	-	-	-	5
51.	Tourism	126(28)	4(2)	52(14)	3(0)	5(1)	62(11)	-	-	-	-
52.	Tribal Affairs	77(20)	3(1)	27(7)	1(0)	1(0)	45(12)	-	-	-	-
53.	Urban Development	221(56)	5(1)	60(13)	8(0)	22(11)	126(31)	-	-	-	11
54.	Water Resources, River Development and Ganga Rejuvenation	151(48)	2(1)	43(11)	3(0)	11(5)	92(31)	-	-	-	5
55.	Women and Child Development	172(34)	1(0)	52(12)	6(4)	27(12)	86(6)	-	-	-	-
56.	Youth Affairs and Sports	86(40)	3(2)	33(13)	-	3(0)	47(25)	-	-	-	5
<b>TOTAL:</b>		<b>8258(1735)</b>	<b>255(45)</b>	<b>2719(487)</b>	<b>203(10)</b>	<b>670(203)</b>	<b>4410(990)</b>	-	<b>1(0)</b>	-	<b>403</b>

## STATEMENT-IV

*Statement showing the subjects on which maximum number of Questions were answered*

Sl. No.	Name of Ministry/ Department	Subject	No. of Questions Admitted		No. of Supplementaries asked
			Starred	Unstarred	
1	2	3	4	5	6
1.	Agriculture	Agricultural production	2	15	-
2.	Civil Aviation	Development and modernization of airports	3	22	-
		Performance of Air India	1	16	5
3.	Commerce and Industry	FDI	3	16	-
		Import/export	1	23	4
4.	Communications and Information Technology	Proposals/plans/ policies	1	35	5
5.	Culture	Protection of monuments	1	20	-
6.	Drinking Water and Sanitation	Drinking water issues	1	19	-
7.	Environment, Forests and Climate Change	Pollution	4	23	13
8.	Finance	Black money	1	12	5
		Loans from banks	1	14	-
		Taxation matters	3	10	7
9.	Health and Family Welfare	Dengue/malaria/swine flu	3	11	10
10.	Home Affairs	Crime against women and children	-	15	4
		Maoism/naxalism	2	16	5

1	2	3	4	5	6
11.	Human Resource Development	Schools	1	18	5
		Universities	1	12	-
12.	Labour and Employment	Provident fund	-	11	-
13.	Micro, Small and Medium Enterprises	Schemes	-	17	-
14.	New and Renewable Energy	Solar energy/policy/projects	1	15	-
15.	Petroleum and Natural Gas	Fuel prices	3	22	5
16.	Power	Power projects	1	12	-
17.	Railways	Accidents/crime/FoBs/safety /security	2	12	-
		Appointments/vacancies/ welfare	5	39	10
		Connectivity/tracks/trains	-	19	-
		Privatisation/investment/ funds/FDI/PPP	1	11	5
		Railway projects/ proposals/policies	5	39	10
18.	Road Transport and Highways	National Highways	-	19	-
19.	Rural Development	Mahatma Gandhi National Rural Employment Guarantee Act	1	20	-
20.	Urban Development	Metro rail	-	13	-

## **STATEMENT-V**

### *Statements laid on the Table of the Rajya Sabha in reply to STARRED QUESTIONS*

Copies of 246 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16<sup>th</sup> July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.



## STATEMENT-VI

*Abstract showing disposal of SHORT NOTICE QUESTIONS*

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of supplementaries asked
1	2	3	4	5	6
1.	Representations from Gujarat Pollution Control Board	Shri Mansukh L. Mandaviya	Environment, Forests and Climate Change	Lapsed	-
2.	Discharge of treated effluents in Gujarat	Shri Mansukh L. Mandaviya	Environment, Forests and Climate Change	Lapsed	-
3.	Right to health care facilities	Shri Mansukh L. Mandaviya	Health and Family Welfare	Disallowed	-
4.	Supply of chemicals and fertilizers	Shri Mansukh L. Mandaviya	Chemicals and Fertilizers	Disallowed	-
5.	Special mechanism for legal disposal of bounced cheques	Shri Mansukh L. Mandaviya	Finance	Lapsed	-
6.	Bifurcation of existing police Structure	Shri Mansukh L. Mandaviya	Home Affairs	Disallowed	-
7.	Revenue generation from e-commerce and online shopping business	Shri Mansukh L. Mandaviya	Finance	Disallowed	-
8.	US assistance to Pakistan	Shri Naresh Agrawal	External Affairs	Disallowed	-
9.	Reservation for OBCs	Shri Devender Goud T.	Personnel, Public Grievances and Pensions	Lapsed	-
10.	Demand-supply mismatch of skilled manpower	Shri Mansukh L. Mandaviya	Skill Development and Entrepreneurship	Answered (on 19.3.2015)	2
11.	Patents of DRDO pending for registration	Shri Mansukh L. Mandaviya	Commerce and Industry	Lapsed	-

Admitted:1 Disallowed:5 Lapsed:5

## STATEMENT-VII

*Statement showing disposal of notices received for raising  
HALF-AN- HOUR DISCUSSION on matters of public importance arising out  
of answers to Questions*

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of Members who took part in the discussion
	Fluctuation in prices of crude oil	Shri P. Rajeeve	Petroleum and Natural Gas	Lapsed	-
2	Transfer of students from AcSIR to CSIR-NISTADS	Shri P. Rajeeve	Science and Technology	Lapsed	-
3	Setting up of village clusters	Shri Jesudasu Seelam	Rural Development	Disallowed	-
4	Naxal leaders and groups arrested and neutralised	Shri A.U. Singh Deo	Home Affairs	Disallowed	-
5	Revival of jute industry	Shri Vivek Gupta	Textiles	Lapsed	-
6	Procurement of foodgrains by FCI	Shri Bhupinder Singh	Consumer Affairs, Food and Public Distribution	Lapsed	-
7	Procurement of foodgrains by FCI	Dr. K. Keshava Rao	Consumer Affairs, Food and Public Distribution	Lapsed	-
8	Procurement of foodgrains by FCI	Shri K.C. Tyagi	Consumer Affairs, Food and Public Distribution	Lapsed	-
9	Procurement of foodgrains by FCI	Shri Naresh Agrawal	Consumer Affairs, Food and Public Distribution	Lapsed	-
10	Making Delhi and NCR safe for women	Smt. Rajani Patil	Home Affairs	Lapsed	-
11	Making Delhi and NCR safe for women	Smt. Jaya Bachchan	Home Affairs	Lapsed	-

Admitted: Nil Disallowed :2 Lapsed:9

## STATEMENT-VIII

*Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha*

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1.	10.03.2005	Shri Arun Jaitley, Minister of Finance, Corporate Affairs and Information and Broadcasting	Starred Question 296	16.12.2014	Cheating of SBI customers by unscrupulous elements
2.	18.03.2015	Shri Dharmendra Pradhan, Minister of State of the Ministry of Petroleum and Natural Gas	Unstarred Question 281	25.02.2015	Recommendations submitted by PNGRB on marketing margin



## STATEMENT-IX

*Some interesting features pertaining to Questions asked and answered in the Rajya Sabha*

1.	The number of sittings during which the Question time was originally allotted.....	31
2.	The number of sittings during which the Question Hour was dispensed with.....	Nil
3.	The number of sittings which were adjourned without transacting any business.....	Nil
4.	The number of sittings during which Question time was allotted but no Questions were orally answered in the House.....	Nil
5.	The number of sittings cancelled.....	14
6.	The number of sittings extended without Question Hour (special sittings).....	Nil
7.	The number of Questions (Starred and Unstarred) received in Hindi.....	1735
8.	The number of Members from whom notices were received.....	149
9.	The maximum number of times any Member's name appeared in the ballot of Starred Questions .....	8 (Shri Gulam Rasool Balyawi, Shri Ritabrata Banerjee, Shri Anil Desai and Shri Vivek Gupta)
10.	The number of Questions answered orally .....	93
11.	The number of Questions on which Supplementaries were put.....	93
12.	The number of Supplementary Questions put.....	403

13.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	2881
14.	The maximum number of notices received from any one Member.....	223 (from Shri Ramdas Athawale)
15.	The maximum number of Supplementary Questions put by any one Member.....	10 (each by Shri C. P. Narayanan and Shri Anand Bhaskar Rapolu)
16.	The maximum number of Supplementaries asked by any one Member on any one day.....	2
17.	The days on which there were less than 15 Questions in a Starred list.....	Nil
18.	The minimum number of Unstarred Questions put down in a day's list.....	160
19.	The maximum number of Questions on which Supplementary Questions were asked on any one day.....	7 ( each on 25 <sup>th</sup> February and 17 <sup>th</sup> March, 2015)
20.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	3 (on 20 <sup>th</sup> March, 2015)
21.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	731 (on 13 <sup>th</sup> February, 2015)
22.	The maximum number of Questions orally answered on any one subject.....	3 (on pollution)
23.	The maximum number of supplementaries raised on any one Question.....	5
24.	The maximum number of notices addressed to any one Minister by Members.....	538 (to Minister of Home Affairs)
25.	The maximum number of admitted Questions addressed to any one Minister.....	211(to Minister of Home Affairs)

26.	The maximum number of Questions orally answered by any one Minister.....	8 (by Minister of Health and Family Welfare)
27.	The maximum number of Supplementary Questions answered by any one Minister .....	40 (by Minister of Health and Family Welfare)
28.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	Nil
29.	Average number of Questions received per sitting.....	266.4
30.	Average number of Questions orally answered per sitting...	5.5
31.	Average number of Questions orally answered per sitting (only for those sittings when Questions were orally answered).....	5.5
32.	Average number of Supplementary Questions asked per sitting.....	23.7
33.	Average number of Supplementary Questions on each Question answered orally .....	4.3
34.	Average time taken on each Question orally answered.....	10.4 minutes
35.	Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	246
36.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	15 (each on 24 <sup>th</sup> , 26 <sup>th</sup> and 27 <sup>th</sup> February, 2 <sup>nd</sup> , 3 <sup>rd</sup> , 4 <sup>th</sup> , 9 <sup>th</sup> , 13 <sup>th</sup> , 16 <sup>th</sup> , 7 <sup>th</sup> and 20 <sup>th</sup> March, 2015)
37.	The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to Notice Office and Lobby.....	57 pages ( for SQ 236 answered on 19 <sup>th</sup> March, 2015)
38.	Total number of statements made/laid by Ministers correcting replies given by them to Questions in the Rajya Sabha.....	2

## STATEMENT-X

*Statement showing the Observations/Directions/Rulings made / given for smooth functioning of Question Hour in the Rajya Sabha*

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Sl. No.	Observations/Directions/Rulings made/given by	Date	Observations/Directions/Rulings made/ given
1.	Dy. Chairman	20.03.2015	While considering the Mines and Minerals (Development and Regulation) Amendment Bill beyond 12:00 Noon, Shri Digvijaya Singh, M.P. pointed out to the Chair about the Question Hour. The Hon'ble Dy. Chairman observed: " <i>Question Hour will be there after this Bill is disposed of. That is with the permission of the Chairman. With the permission of Hon'ble Chairman, I am announcing that the Question Hour will be taken up after disposing of this Bill.</i> "

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